

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 215 of 2013

Dated : 18th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors....Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Admit. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 28.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents. **Issue Public Notice.**

Post the matter on **28.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs